

PROOF OF CLAIM BY FINANCIAL CREDITORS

[Under Regulation 8 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

Date: 14.09.2023

To

Mr. Anil Agrawal (IRP)
Registered with the Board Address-342, Marahtal,
Karamchand Chowk, Jabalpur, MP- 482 002.
Correspondence Address- 2006, Napier Town,
Naudra Bridge, Behind He N She Showroom, Jabalpur,
MP- 482 001.

From

The Cosmos Co-Op Bank Ltd
Cosmos Tower, Plot No.6
ICS Colony, University Road
Ganesh Khind, Pune – 411 007

Subject: Submission of proof of claim.

Madam/Sir,

The Cosmos Co-op. Bank Ltd, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s. STL Exports Limited. The details for the same are set out below:

PARTICULARS				
1.	NAME OF OPERATIONAL CREDITOR	The Cosmos Co-Op Bank Ltd		
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Certificate of Registration of Co-operative Credit Society No. 20 of 1906 dated 18 th January, 1906,		
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Head Office : The Cosmos Co-Op Bank Ltd Cosmos Tower, Plot No.6 ICS Colony, University Road Ganesh Khind, Pune – 411 007 Communication Address: 1 st Floor, Recovery Section, Cosmos Tower, Plot No.6, ICS Colony, University Road, Ganesh Khind, Pune – 411 007.		
4.	TOTAL AMOUNT OF CLAIM AS ON 31.08.2023 (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	A/C. NO.	PRINCIPAL A	INTEREST B LEGAL EXPS. C
		03660010602	27989829.53	60782651.55 1915088.97
		03680180107	13875333.41	27474364.00
		0368018091	9977576.80	20411375.00
		TOTAL	51842739.74	108668390.55 1915088.97
		TOTAL A+B+C.	16,24,26,219.26	

6.	DETAILS OF HOW AND WHEN DEBT INCURRED	SEPRATE LIST ATTACHED STATEMENT OF ACCOUNT
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Factory land plot no. 40 to 60 total 21 plots, 3.50 acre land area with construction of 5200 sq.mtrs. Covered area and building at Taranganj Industrial Area, AB road, Sarangpur/ Dist. Raigarh MP. Leasehold land taken from DIC Rajgarh MPAKVN and Plant and Machinery and Misc. assets situated at Factory unit.
9.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	The Cosmos Co-operative Bank Ltd., Cash Credit Account No. 006600102479 IFSC Code-COSB0000090 University Road Branch, Cosmos Tower, Ganesh Khind Road, ICS Colony, Shivaji Nagar, Pune-411 007. email- rajesh.kadam@cosmosbank.in
10.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	SEPRATE LIST ATTACHED STATEMENT OF ACCOUNT

Signature of operational creditor or person authorised to act on his behalf

Rajesh Kadam
Asst. General Manager
Recovery Section



Name in BLOCK LETTERS : RAJESH BALASAHEB KADAM, RECOVERY

Position with or in relation to creditor: ASST.GENERAL MANAGER, RECOVERY

Address of person signing

The Cosmos Co-Op Bank Ltd,
Cosmos Tower, Plot No.6
ICS Colony, University Road
Ganesh Khind, Pune – 411 007

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India